REPORTS OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

SECOND LOK SABHA

Sixty Fifth Report



LOK SABHA SECRETARIAT NEW DELHI

1960 Price 0.20 nP.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESCLUTIONS

Sixty-Fifth Report (SECOND LOK SABHA)

On behalf of the Committee on Private Nembers' Bills and Resolutions, I, having been authorised by the Committee, present on their behalf, this their Sixty-fifth Report.

- 2. The Committee met on the 2nd August, 1960 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 5th August, 1960.
- 3. The Members whose resolutions had been included in the List of Business for the 5th August, 1960 had been invited to present their views on the resolutions before the Committee. Shri A.M. Tariq attended the sitting.
- 4. The Committee recommend the allocation of time as follows:-
 - (1) Resolution regarding Review of the Industrial Policy Resolution.

2 hours

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- (2) Resolution regarding Ceiling on income.
- 2 hours
- (3) Resolution regarding Unemployment dole.
- 2 hours

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- (4) Resolution regarding Economic distress amongst political sufferers.
- 23 hours
- (5) Resolution regarding Development and propagation of Regional Languages by A.I.R.
- 2 hours
- (6) Resolution regarding Indebtedness of Government employees.

2 hours

NEW DELHI;

AMAR SINGH SAIGAL

The 3rd August, 1960 Sravana 12, 1882 (Saka)